

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/38/2017
NAME OF THE PETITIONER(S) : MOOLATH MANNIL SREENIVASAN & 2ORS
NAME OF THE RESPONDENT(S) : KOZHIKODE COCONUT FARMERS PRODUCER
COMPANY LTD & 6 ORS
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

Sreepriya Kalanikkal for petitioner
PCS.

Sreepriya

2) M.K. PREETHA.
for CSR & Co.

Counsel for
Respondents.

M.K. Preetha

ORDER

PCS representing the petitioners present. Counsel for respondents present and prayed for time to file counter. Time is enlarged at request with a direction to furnish a copy of the counter to the other side in advance to enable them to file reply, if any, by the next date of hearing. Put up on 19.02.2018.

-sd-
(S VIJAYARAGHAVAN)
Member (Technical)

-sd-
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc